

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No.70/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd November 2017, 10.30 A.M

Name of the Company	Navneet Rohatgi.-Vs-Alpha Overseas International Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. JISHNU SAHA, Sr Advocate
 2. Miss RAJSHREE KATARIA, Advocate } } 1-6
 } Perpetual
 23.11.17

ORDER

No one is present from the petitioner's side. Ld.
 Counsel for the respondent nos. 1 to 6 are present.

Reserved for order.

Sd

(Jinan K.R.)
 Member (J)

Sd

(V.P.Singh)
 Member (J)